

been advised (a) to advertise tenders separately for computer hardware and software and (b) to use licensed software products.

- (ii) Permitting the import of software under OGL for actual users including Government Departments, computer manufacturers and software houses registered with the Department of Electronics for purpose of Stock and Sale.
- (iii) A non-profit company "Indian Federation Against Software Theft" (INFAST) has been set up with the objective to render protection against software piracy to Indian and foreign software products.
- (iv) All States and Union Territories have been suggested to make appropriate amendments in their Police Acts, to empower representatives of INFAST and Industry Associations like NASSCOM to act as special police officers, for the specific purpose of implementing the relevant provisions of the Copyright Act against software piracy.

Accidents in Western Coalfields

4442. SHRI RAMCHANDRA GANGARE: Will the Minister of COAL be pleased to state:

(a) the number of accidents occurred in the Collieries of Western Coalfields in 1990-91;

(b) the casualties in each such accident and the compensation paid to the aggrieved persons or their relatives;

(c) the cause for each such accident; and

(d) the measures taken for the safety of the workers in each such colliery?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P.A. SANGMA): (a) to (c). There have been 14 accidents involving 14 fatalities during 1990-91 in Western Coalfields Limited. Of these 7 were due to roof/side fall and the remaining 7 were due to haulage and Heavy Earth Moving Machinery. The compensation in each case of fatality is deposited by the coal company with the Workmen Compensation Commissioner as per provisions of the Workmen's Compensation Act for payment to the next of kin of the deceased worker. The company has paid a total of Rs. 9.62 lakhs as compensation during 1990-91.

(d) Each accident is enquired into by the Internal Safety Organisation and guidelines are issued outlining the safety measures to be undertaken to prevent such accidents. Besides, the coal companies have an Annual Action Plan for bringing about improvement in safety in mines, which envisages introduction of roof-bolting system, establishment of new travelling roads and improving the existing ones, establishment of communication network from underground mines to surface and dust-suppression.

Maruti Udyog Ltd.

4443 SHRI PROBEN DEKA: Will the PRIME MINISTER be pleased to state:

(a) the names of authorised dealers of Maruti in Assam as on date with the date of appointment and the commercial territory; and

(b) the terms and conditions prescribed for the appointment of authorised dealers?